

(c) In view of the reply to part (a) of the question and the fact that there is no evidence to show that anyone has deliberately caused the disappearance of any register, no question of taking any action arises.

HINDI AS A MEDIUM OF INSTRUCTION AND EXAMINATION IN DELHI UNIVERSITY

*566. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of EDUCA-

TION be pleased to state the time-limit prescribed for the introduction of Hindi as a medium of instruction and examination in the University of Delhi?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): A statement is laid on the Table of the Sabha.

STATEMENT

The Academic Council has approved in principle the following programme for the introduction of Hindi as the medium of instruction:

Examination	Medium of Instruction	Medium of Exam.
B. A. (Pass)	July, 1962	1965
B. Sc. (Pass)	July, 1964	1967
B. A. (Hons)	July, 1963	1966
B. Sc. (Hons)	July, 1965	1968
M. A.	July, 1966	1968
M. Sc.	July, 1970	1972
Technical and Professional subjects	July, 1970	1972-75

INTRODUCTION OF COMPULSORY LIFE INSURANCE SCHEME FOR WAGE EARNERS

*567. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FINANCE be pleased to state whether Government propose to introduce compulsory life insurance scheme for persons drawing a wage above a certain economic level?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): No, Sir.

UTILIZATION OF FINANCES BY STATE GOVERNMENTS FOR PROJECTS AND DEVELOPMENT SCHEMES

*572. SHRI DAHYABHAI V. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any steps to ensure that State

Governments actually utilise the finances made available to them by the Government of India for certain projects or development schemes and that they do not divert them to other purposes;

(b) whether any procedural changes have been made recently in the manner of granting financial aid; and if so, what are those changes; and

(c) whether Government propose to associate Members of Parliament from the respective States with the plan, progress and development in the States?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) The State Governments are required to furnish periodical statements showing the progress of expenditure on projects or develop-